

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1895
ANSWERED ON:08.03.2006
POWER TO MAHARASHTRA
Chaure Shri Babu Hari;Dhotre Shri Sanjay Shamrao

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to provide 100 Megawatt power to Maharashtra;
- (b) if so, the details thereof including the tariff/rate at which power would be provided; and
- (c) the time by which it is likely to be done?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : Allocation of power to Maharashtra has been increased by 70 MW from unallocated quota of Central Generating Stations (CGSs) in Western Region (WR) and 30 MW from unallocated and surrendered power of NTPC stations in Eastern Region (ER) w.e.f. 12.02.2006. The overall rate of supply of power to Maharashtra from the CGSs in WR and ER would be dependent on the availability of CGSs and the quantum of power scheduled from different stations. The rates of the power from different central sector sources of supply in respect of Maharashtra for the months of January 2006 were as under:

(i) NTPC stations in Western Region:

Super Thermal Power Stations - 84.26 - 158.52 Paise /kWh
Gas /Liquid Based Stations - 168.87 - 710.69 Paise /kWh

(ii) NTPC stations in Eastern Region:

Super Thermal Power Stations - 145.14 - 220.09 Paise /kWh

(iii) NPCIL stations in WR: - 260.24 - 260.48 Paise /kWh